

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The requisite information is being collected from the State Governments and will be laid on the Table of the House as soon as it becomes available.

(c) There is no such proposal under the consideration of the Government.

(d) Does not arise, in view of the answer to part (c).

#### Import of Superior Coal for SAIL

2975. SHRI SUSHIL BHARRACHARYA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to import a sizeable quantity of superior-coal for the Steel Authority of India;

(b) if so, the reasons behind taking this decision; and

(c) whether Government have made out all efforts to find out quality coal in India?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (c) SAIL has to import prime coking coal to bridge the gap between total demand of steel plants and indigenous supplies. Better quality imported coal is used in blend with indigenous coal. Steps are being taken to increase the supplies from indigenous sources and to improve its quality by setting up new washeries.

#### Delay in Clearance of Air Passengers at Palam Airport

2976. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it takes a lot of time for the air passengers to clear through the immigration counter at Delhi Airport;

(b) if so, what steps are being evolved to avoid harassment to passengers; and

(c) whether on 19 February, 1983 passengers arriving by Kuwait Airlines early

in the morning had to wait in a queue for 90 minutes and more to reach the counter and the exasperated passengers found their baggages torn and strewn all over due to conveyor belts working by fits and starts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). The average time taken for immigration clearance at Delhi Airport is one minute per passenger. An officer of the rank of Assistant Commissioner of Police is posted round the clock to provide supervision and ensure that passengers are cleared as quickly as possible and without harassment.

(c) There was an unexpected bunching of 7 flight carrying 1147 disembarking passengers on the night of 18th/19th February, 1983. Clearance of such a large number of passengers had to be done in an orderly fashion and this involved some queuing and waiting. 272 passengers had arrived by Kuwait Airways flight. They also joined the queues and immigration formalities for all of them were completed within 75 minutes of clearance of the first passenger of that flight. The Ministry of Home Affairs has no information regarding the allegation contained in the latter portion of this part.

#### Amendment of Law to Regulate flow of Foreign Money in India

2977. SHRI SONTOSH MOHAN DEV:

SHRI KRISHNA PRATAP SINGH:

SHRI KRISHNA KUMAR GOYAL:

SHRI ANANTHA RAMULU MALLU:

SHRI K. MALLANNA:

SHRI K. PRADHANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to amend the law and regulate the flow of Foreign money into the country;